GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1457 ANSWERED ON:02.12.2014 ASSISTANCE TO DEAL WITH MAOISTS Chinnaraj Shri Gopalakrishnan;Udhayakumar Shri M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to increase its contribution owards security related expenses incurred by the States in their fight against Maoists as well as enhancing the compensation for surrendered rebels;
- (b) if so, the details thereof and the time by which such proposal is likely to be implemented; and
- (c) the total funds likely to be granted in this regard, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The Central Government is implementing a non-plan scheme titled Security Related Expenditure (SRE) Scheme for the Left Wing Extremism (LWE) affected States to supplement the efforts of State Governments to effectively deal with the problem of LWE. Under the SRE Scheme, the Central Government reimburses to the LWE affected States the security related expenditure relating to ex-gratia payment to the family of civilian/ security forces killed in LWE violence, insurance of police personnel, training and operational needs of security forces, compensation to Left Wing Extremist cadres who surrender in accordance with the surrender and rehabilitation policy of the State Government concerned, community policing, security related infrastructure for village defence committees and publicity material in the districts identified for this purpose.

The SRE Scheme being a reimbursement scheme in nature, the expenditure is first incurred by the State Governments, which is reimbursed by the Central Government as per the existing scheme guidelines. The guidelines for 'Surrender-cum-Rehabilitation Scheme of Left Wing Extremists in the affected States' along with its rate of reimbursement under the SRE Scheme has been revised with effect from 1.4.2013. However, an advance of 25% of the approved Annual Work Plan of the State Government concerned is provided at the beginning of the financial year for smooth implementation of the Scheme.